

Sunil Kewalramani And Ors. Vs Kestrel Import & Export Pvt Ltd And Ors.

Court: National Company Law Appellate Tribunal New Delhi

Date of Decision: April 19, 2021

Acts Referred: Insolvency And Bankruptcy Code, 2016 " Section 5(8), 7, 65, 72, 75

Hon'ble Judges: A.I.S. Cheema, J; V.P. Singh, Member (Technical)

Bench: Division Bench

Advocate: Pratik Tripathi, Rahul Chitnis, Dushyant Manocha, Ragini Gupta, Anannya Ghosh

Final Decision: Allowed

Judgement